

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 217
(IB)-452(ND)2017
IA-1090/2021

IN THE MATTER OF:
Power2sme Pvt. Ltd.

... **Appellant/Petitioner**

Versus

JV Strips Ltd. & Ors.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 04.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Liq. : Adv. Abhishek Anand, Adv. Palak Kalra

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 22.05.2024.

Sd/-
(COURT FFICER)